

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

DATED THIS THE TENTH DAY OF JULY, 1987

Present : Hon'ble Shri Justice K.S. Puttaswamy ... Vice-Chairman

Hon'ble Shri L.H.A.Rego ... Member (A)

APPLICATION NO.267/87(T)

P.K. Philip,
Manager Grade II,
E.S.I. Corporation,
Regional Office
No.13, Kumarpark East Extension,
Bangalore-1.

... Applicant

(Shri S.Vasanth Kumar, ... Advocate)

v.

The Chairman,
Standing Committee,
ESI Corporation,
Ministry of Labour,
New Delhi.

The Director General,
ESI Corporation,
ESIC Building,
Kotla Road,
New Delhi-110 002.

The Regional Director,
ESI Corporation,
Regional Office,
13, Kumarpark East Extn.
Bangalore-1.

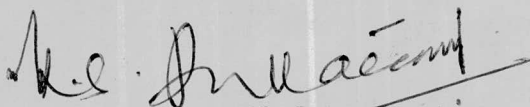
... Respondent

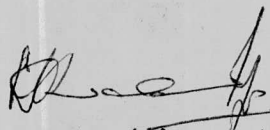
(Shri M.S.Padmarajaiah ... Advocate)

This application has come up for hearing before this Tribunal today. Hon'ble Vice-Chairman made the following:

ORDER

Shri S.Vasanth Kumar, learned counsel for the applicant prays for permission to withdraw this application. Shri M.S.Padmarajaiah, learned counsel for Respondents 1 and 2 and Shri M. Papanna, learned counsel for Respondent 3 have no objection ^{for} granting the prayer of Shri Vasanth Kumar. Permission sought for is granted. Application is dismissed as withdrawn. No costs.


VICE CHAIRMAN
10/7/87


MEMBER (A) 10-7-87

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indiranagar,
Bangalore - 560 038

Dated : 14-7-87

Application No. 267/87(T) /88()

W.P. No 32373/81 /

Applicant

P.K.Philip

V/s. Chairman, Standing Committee, ^{ESI Corpn} Min. of Labour,
New Delhi & ors.

To

1. Shri.P.K.Philip,
Manager Grade II,
E.S.I. Corporation,
Regional Office,
No.13, Kumarapark East Extension,
B'lore-1.
2. Sri.S.Vasanth Kumar, Advocate,
9/1, R.V.Shetty Layout,
Sheshadripuram,
B'lore- 20.
3. The Chairman,
Standing Committee,
ESI Corporation,
Min. of Labour,
New Delhi.
4. The Director General,
ESI Corporation,
ESIC Building,
Kotla Road,
New Delhi- 110 002.
5. The Regional Director,
ESI Corporation,
Regional Office,
13, Kumarapark East Extension,
B'lore.1.
6. Shri.M.S.Padmarajaiah,
Sr. Central Govt. Standing Counsel,
High Court Buildings,
B'lore- 1.
7. Shri.M.Papanna, Advocate,
176, Rangaswamy Temple Street,
B'lore- 560 053.

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH IN
APPLICATION NO. 267/87(T)

Please find enclosed herewith the copy of the Order/~~XXXXXXXXXX~~
passed by this Tribunal in the above said Application on 10-7-87.

Encl : as above.

Hee
SECTION OFFICER
(JUDICIAL)

O/c.

*Balu**
15/7/87

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True copy
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

VICE CHAIRMAN

MEMBER (A)

10-7-87